

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.56/96

Thursday, this the 7th day of November, 1996.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

R Viswanatha Pillai,  
Commandant,  
K.A.P. IIInd Battalion,  
Palakkad.

- Applicant

By Advocate Mrs VP Seemanthini

Vs

1. The Union of India represented by its Secretary to Government, Ministry of Home Affairs, New Delhi.
2. The Secretary to Government of India, Ministry of Personnel & Public Grievances, New Delhi.
3. The Secretary to Government of India, Ministry of Welfare, Sastri Bhavan, New Delhi.
4. The State of Kerala represented by its Chief Secretary, Secretariat, Trivandrum.
5. The Secretary to Government, SC/ST Development Department, Government Secretariat, Trivandrum.
6. The Secretary and Commissioner to the State of Kerala, Home Department, Government Secretariat, Trivandrum.

- Respondents

By Advocate Mr Shafik for Mr TPM Ibrahim Khan, Senior Central Government Standing Counsel(for R.1 to 3)

By Advocate Mr D Sreekumar, G.P.(for R.4 to 6)

The application having been heard on 7.11.96 the Tribunal on the same day delivered the following:

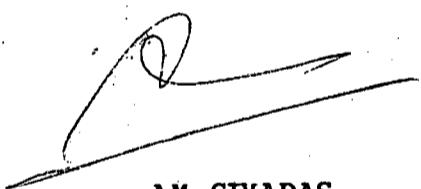
O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

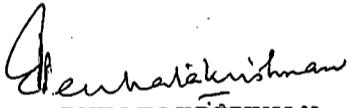
When the matter came up for hearing today at the admission stage, learned counsel for respondents 1 to 3 submitted that there is no proposal at the moment to remove applicant from service. Since the application was moved almost a year back only on an apprehension that the service of applicant would be terminated, it is not necessary to continue to deal with this application, in view of the submission made by the learned counsel for respondents 1 to 3. Learned counsel for State Government as well as the applicant submitted that the connected matters are still pending before the High Court.

2. Accordingly, the application is dismissed reserving freedom to the applicant to move the Tribunal in case there is any need for the applicant to do so. No costs.

Dated, the 7th November, 1996.



AM SIVADAS  
JUDICIAL MEMBER



PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

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